

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
(P.C-III Division)
Policy Circular No.43 (RE-99)/99-2002/
Dated. 18.11.99

ALL LICENSING AUTHORITY

ALL COMMISSIONERS OF CUSTOMS

Subject: Extension in time limit for export of onions against NOCs issued by canalising agencies on or before 31.5.99- Modification in the date of NOCs.

Attention is invited to Policy circular no.40 (RE-99) dated 4.11.99.

The last paragraph of the circular with regard to export of onion against NOCs already issued on or before 31.5.99 shall be allowed for a period of 15 days up to 18th November, 1999 may be read as 19th November,99.

This issues with the approval of DGFT.

(S.P.Sharma)

Jt.Director General of Foreign Trade

(F.No.01/91/180/00478/AM00/PC-III)